

LOK SABHA
UNSTARRED QUESTION NO. 4982
TO BE ANSWERED ON 01.04.2025

JUTE PACKAGING MATERIALS ACT

4982. DR. HEMANT VISHNU SAVARA:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the manner in which the Government is addressing the challenges faced by the sugar industry in using jute packaging while protecting the interests of the jute sector in the country;
- (b) the steps taken by the Government to be taken of the Jute Packaging Materials Act (JPM Act) with the practical concerns of sugar mills and bulk consumers;
- (c) the manner in which the Government is supporting the jute industry in increasing BIS-certified suppliers to meet the demand for high-quality jute packaging; and
- (d) the steps taken by the Government to prevent quality deterioration of sugar due to moisture retention in jute packaging?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री पबित्र मार्घेरिता)

THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a) to (d): The Jute Packaging Material Act (Compulsory Use in Packing Commodities) Act, 1987 provides for the compulsory use of Jute Packaging Material in the supply and distribution of certain commodities in the interests of production of raw jute and Jute Packaging Material, and of the persons engaged in the production thereof. Under the provision of JPM Act, every year Standing Advisory Committee meets with various stakeholders including Sugar Industry Association and Cooperatives to consider their views and opinions for recommendation the commodities and percentage thereof to be packed in Jute material.

Bureau of Indian Standards (BIS) issues technical standards time to time for the jute bags to be used in packaging of sugar. Presently, as per BIS specifications, Type 'C' and Type 'E' jute bags are fit for sugar packaging. As on date, 37 jute mills have been certified by the Bureau of Indian Standards to supply jute bags for packing sugar, and meet the demand for the sugar industry.
